

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3570
TO BE ANSWERED ON 20.12.2021
INTER-STATE MIGRANT MOBILITY**

3570. SHRI ASADUDDIN OWAISI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Census 2011 indicated that India had 45.6 crore migrants and 2016-17 Economic Survey tracked only inter-State migrant mobility to 6 crore;**
- (b) if so, whether migrant workers play an important role in nation building and meeting the needs of a particular State;**
- (c) if so, whether after passing laws for reservation to locals by different States, migrant workers have been hit hard in regard to harassment, deaths in those States especially in Maharashtra, Haryana, Jammu and Kashmir, Tamil Nadu and Gujarat; and**
- (d) if so, the steps taken or being taken by the Union Government in consultation with States after recent killing of workers in Jammu and Kashmir for safety, security and employment to migrants in these States?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): As per census 2011 conducted by the Government of India, the total number migrant persons were 45.6 crore, which not only included the migrants who had moved for the purpose of work, employment or business but also those who moved for other reasons such as marriage, education etc. On the other hand, the Economic Survey 2016-17 had extrapolated the size of the migrant work force in the country to be over 10 crore.

Migrant workers bridge the gap between demand and supply of the workers at any particular place.

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(c): In order to safeguard the interest of the migrant workers, the Central Government had enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code alongwith the other three codes provide for decent working conditions, minimum wages, grievances redressal mechanisms, protection from abuse and exploitation, enhancement of the skills and social security to all category of organised and unorganised workers including migrant workers.

(d): A robust security and intelligence grid is in place to prevent any terrorist attacks on migrant labourers in Jammu & Kashmir. In addition, day & night area domination, patrolling and proactive operations against terrorists are being carried out in the areas where migrant labourers work/reside. Besides, round the clock checking at Nakas, Road opening Parties are being adequately augmented at strategic points to thwart any terrorist attack on migrant labourers in Kashmir.
